

National Company Law Tribunal

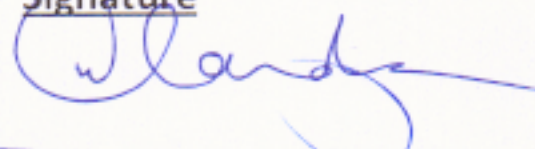


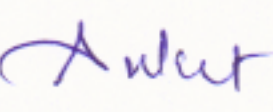
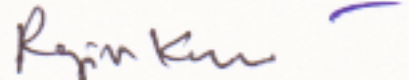
Allahabad Bench

CP NO. 11 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/2017

NAME OF THE COMPANY: Swaayam Ksheer Producers Co. Ltd

SECTION OF THE COMPANIES ACT: U/S 241/242

Sl. NO.	Name	Designation	Representation	Signature
1.	Udai Chandani	Lawyer	Petitioner	
2.	S.K. Gupta	PCS	Respondent	
3.	Anil Kumar	PCS	Respondent	
4.	Ankit Kr. Singh	PCS	Respondent	
5.	Rajeev Kumar	S. Asstt	Petitioner	

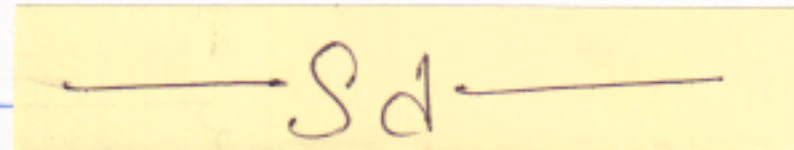
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Sh. Udai Chandani Advocate, for the petitioner. Sh. S.K. Gupta alongwith Sh. Anil Kumar and Sh. Ankit Kumar for PCS respondent. Sh. Rajeev Kumar the Office Assistant from the District Development Office is present. He seeks time to file report. Hence, the time is granted. A copy of such report if it is not in confidential nature can be provided to the counsel for both parties.

Sh. Pradeep Singh Sisodia, Central Government Standing Counsel appeared for the Central Govt. A copy of petition to be sent to CGSC for his comments & observations.

Matter be listed on 15 September, 2017

Date: 25.08.2017


Shri H.P. Chaturvedi (Member (Judicial))

Typed by
Md.Zaid